

GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO-1642
ANSWERED ON 03/08/2026

REVISION OF COAL ROYALTY FOR COAL-BEARING STATES

1642. SHRI MANAS RANJAN MANGARAJ:

Will the Minister of COAL be pleased to state:

- (a) whether Government proposes to revise the royalty on coal payable to coal-bearing States, including the State of Odisha;
- (b) if so, the details thereof and the timeline for implementation;
- (c) whether the Central Government has received any representation from Government of Odisha seeking revision of coal royalty; and
- (d) the action taken by Government thereon?

ANSWER

THE MINISTER OF STATE FOR COAL AND MINES

(SHRI SATISH CHANDRA DUBEY)

- (a) No Sir. There is no proposal to revise the rate of royalty payable on coal.
- (b) In view of (a) above, the question does not arise.
- (c) & (d) The issue of revision of the rate of royalty was raised by the State of Odisha during the Eastern Zonal Council meeting held on 28.02.2020 and after due deliberations, it was decided to drop the issue.
